

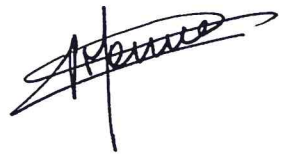

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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/412/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Monica Chopda For. T.K. Bhaskar K. Hanumanthar	COUNSEL FOR PETITIONER	
2.	Aashish Jain Donia For Suresh & Sonu	Counsel for Respondent	

ORDER

Counsel representing both the parties are present and stated that there is a connected matter for hearing before the Division Bench and orders are awaited. They prayed time for making submissions regarding the final outcome of the orders. Time extended at their request. Put up on 30.10.2017 at 10.30 A.M.

—sd—
K Anantha Padmanabha Swamy
Member (Judicial)